

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00313/2019

DATED THIS THE 6th DAY OF NOVEMBER, 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Giridarshan.K

S/o Kailash.K.R

Aged about 21 years,

Residing at House No.175/G

VRC Railway Quarter

Mysore 570 020

....Applicant

(By Shri Izzhar Ahmed, Advocate)

Vs.

1.Assistant Personnel Officer,
Head Quarter,
Railway Recruitment Cell
South Western Railway,
Old GM's Office Building
2nd Floor, Club Road,
Hubli 580 023.

2.Union of India,
through the General Manager,
South Western Railway,
Gadag Road,
Hubli-20.

...Respondents

(By Shri J.Bhaskar Reddy ... Counsel)

ORDER (ORAL)HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. We have allowed similar matters. But, in this case the applicant is apparently seem to have not given the application at all. Therefore, we had asked Shri Izzhar Ahmed whether in the rejoinder he had made pleadings to the effect that he had in fact applied and produced some documentation to prove that he had already applied. But he had not done so. He had taken us through annexure-R-1. But the wording of annexure-R-1 is that "The application of Shri Giridarshan.K has not come up for scrutiny. Hence no remarks could be offered for the same". That means only that there was no application for them to scrutinize. Therefore, OA dismissed. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA.No.313/2019

Annexure A1: Copy of notification dt. 29.12.2018

Annexure A2: Copy of application form along with certificates dtd. 19.1.2019

Annexures referred in reply

Annexure R1: Copy of letter dt. 3.4.2019

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bk.